

**NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH**  
**COURT III**

9. C.A. 151/2023

Intervention Petition 1/2023

Intervention Petition 3/2022

I.A. 124/2022

IN

C.P.(CAA)/209/MB/2022

IN

C.A.(CAA)/204/MB/2022

CORAM: SHRI H. V. SUBBA RAO, MEMBER (J)

MS. MADHU SINHA, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **10.07.2023**

NAME OF THE PARTIES.        Zee Entertainment Enterprises Limited.

SECTION 230(I) OF COMPANIES ACT, 2013

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**ORDER**

Senior Counsel Mr. Janak Dwarkadas, Mr. Navroz Seervai, Mr. Zal Andhyarjuna a/w Mr. Nitesh Jain, Ms. Vatsala K., Mr. Aniruddha Baherji, Ms. Shreya Mundra & Mr. Atharva Gode i/b TRilegal, Adv. Anuj Tiwari a/w Adv. Ashwini Gawde i/b ASR & Associates, counsels appearing for the Zee Entertainments Enterprises Ltd. and Mr. Rishi Thakur a/w adv. Dhvani Gala i/b ZBA, counsel appearing for the Applicant in Intervention Petition No.1/2023, Mr. Ankit Lohia a/w Mr. Sachin Chandarana, Ms. Maher Nair, Ms. Samiksha Rajput i/b M/s. Manilal Kher Ambalal & Co., counsel appearing for the IDBI Trusteeship Services Ltd., Sr. Counsel Ashish Kamat a/w adv Manish Changani, adv. Gayatri Mohite, Adv. Abhay Chauhan i/b The Law Point, counsels appearing for the Bombay Stock Exchange, Mr. Nausher Kohli a/w Adv. Rudra Deosthali i/b Parinam Law Associates, counsels

appearing for the National Stock Exchange, Mr. Gaurav Joshi, Mr. Karl Tamboly, Mr. Hrushi Narvekar, Mr. Nishit Dhruva, Ms. Niyati Merchant i/b MDP & Partners, counsels appearing for the applicant in I.A. 124/2022, Sr. Counsel Ravi Kadam a/w adv. Malhar Zatakia a/w adv. Amit Surve, adv. Rahul Mahajan, Adv. Saket Pawar i/b fortitude Law Associates, counsels appearing for the Imax Corporation, Senior Counsel Mr. Ravi Kadam a/w Mr. Rohan Kadam, Mr. Hardeep S., Mr. Parag M., Mr. Raghav C., Mr. Abhimanyu Chopra, Mr. Aman C. Mr. Biswadeep Chakrawarty a/w Prince Todi i/b A2Z & Partners, counsel appearing for the applicant in C.A. 151/2023, Ms. Rupa Sutar, Representative of Regional Director are present.

**C.P.(CAA)/209/MB/2022**

Heard the arguments of all the parties and the above C.P. is **reserved for orders.**

All parties shall file their brief written submissions, citations/case laws within two days.

Sd/-  
MADHU SINHA  
Member (Technical)  
//Vitthal//

Sd/-  
H. V. SUBBA RAO  
Member (Judicial)